NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1512/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/175/2016

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: SM Vijayalakshmi +3 : Vijaydeepas Hills Prf Ltd & Another

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R.VIDHUR SHANKAR

ADV. For Petitioners

RAMASUBRAMANIAN

Cousel for Rian R2

Represented by Priyadarslini N

ORDER

Shri R Vidhya Shankar, counsel for petitioner present. Ms N Priyadarshini, representing counsel for R1 to R2 present. Counsel for petitioner reported that talks for the settlement of the issue between the parties have failed and has filed rejoinder. He also filed application for the production of document as mentioned in the application. Counsel for petitioner is directed to file rejoinder and serve a copy to the other side and counsel for respondents are directed to file sur rejoinder, if any, by the next date of hearing. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)